



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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June 7, 2013

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies on supervisory grounds, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	M/s Anupama Finance & Leasing Ltd.	D.No.24-1-66A, Samba Murthy Road, Durgapuram, Vijayawada-520003	COR No. B-09.00203 December 5, 2003	April 3, 2013
2.	Bhavya Capital Services Ltd.	226, 2 nd Floor, Kubera Towers, Narayanaguda, Hyderabad-500029	COR No. B-09.00305 February 12, 2001	April 3, 2013
3.	Seagull Leafin Ltd.	404, Manjula Apts, HIG 123 & 4, Dharmareddy, KPHB Colony, Hyderabad-500072	COR No. B-09.00393 January 29, 2002	April 3, 2013
4.	Sakhyata Finance Ltd.	9-6-16, Old HLC Road, Arundelpet, Narsaraopet, Guntur-522601	COR No. B-09.00396 February 19, 2002	April 6, 2013
5.	Sriman Sai Securities & Investments Finance Ltd.	3-5-24/A, Karimnagar Road, Jagtial, Karimnagar	COR No.09.00149 April 6, 1998	April 6, 2013
6.	Vensa Finance & Leasing Pvt. Ltd.	16-1-20, Samalkot, East Godavari-533440	COR No.09.00212 November 30, 1998	April 6, 2013
7.	GN Vasavi Finance Ltd.	517 & 518, 5 th Floor, Model House, Punjagutta, Hyderabad-500082	COR No.09.00206 May 10, 2007	April 16, 2013
8.	Usha Finvest Ltd.	2-1-20, JP Road, Bhimavaram, West Godavari-534201	COR No.09.00256 September 24, 1999	April 16, 2013

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.